

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 180 OF 2019

Dated: 13th May, 2019

**Present: Hon'ble Mrs. Justice ManjulaChellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Saheli Exports Private Limited ...Appellant(s)

Versus

Tamil Nadu Electricity Regulatory Commission &Ors.Respondent(s)

Counsel for the Appellant(s) : Ms. Swapna Seshadri

ORDER

Admit. Issue notice to the Respondents returnable on 29.05.2019. Dasti, in addition, is permitted.

List the matter on **29.05.2019.**

**(S. D. Dubey)
Technical Member**

Pr/kt

**(Justice ManjulaChellur)
Chairperson**